

Information about the statewide output capacity of gins is not available. However, the existing capacity in the country appears to be sufficient for the present size of the crop.

(b) The gins installed in most of the factories are old but these are reported to be working satisfactorily with periodic replacement of the working parts like rollers, knife etc.

(c) Government of India has not drawn up any such Plan.

(d) There is no such proposal at present.

(e) Single roller as well as double-roller gins are indigenously available. However, sawgins have to be imported.

COTTON CORPORATION OF INDIA

1071. SHRI K. SUNDARAM: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the composition of the Board of Directors of the Cotton Corporation of India, and the considerations on which they have been nominated to the Board; and

(b) the terms of service and the emoluments of the Chairman and the Managing Director?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) In terms of the Articles of Association of the Cotton Corporation of India, the number of the Directors shall not be more than 12 and less than 4. The following five Directors have been appointed:—

1. Shri Rasiklal U. Parikh, Chairman
2. Shri N. S. Kulkarni, Managing Director
3. Shri K. S. Ganapati, Director
4. Shri L. N. Rangarajan, Director
5. Shri M. A. Rangaswamy, Director

As regards the remaining seven Directors their appointment would be finalized shortly. The appointment of the Directors has been done keeping in view their related experience, both in administrative capacity as also in the matter connected with cotton.

(b) The Chairman is honorary and as such does not receive any salary. However, he would get Rs. 51 per day for attending meetings. As regards Managing Director, he is in the pay-scale of Rs. 1800-100-2000, plus usual allowances as admissible to officer of the public undertakings.

1072. [Transferred to the 14th December, 1970].

EXPORT OF IRON ORE FROM PARADEEP PORT

1073. SHRI DHARAM CHAND JAIN: Will the Minister of FOREIGN TRADE be pleased to state whether iron ore export from Paradeep Port is likely to be affected due to damage on account of the recent cyclone as reported in the Hindustan Times of 19th November, 1970?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): No, Sir, iron ore shipments are continuing.

DEMURRAGE PAID BY M.M.T.C.

1074. SHRI DHARAM CHAND JAIN: will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that the Minerals and Metals Trading Corporation has suffered heavy demurrage on shipment of iron ore from Paradeep Port for exports;

(b) if so, amount of the demurrage paid;

(c) whether the demurrage was paid in foreign exchange; and

(d) the number of ships involved therein?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) to (d) Out of 43 iron ore shipments effected from Paradeep during the 6 months, April-September, 1970, demurrage was incurred in respect of 35 vessels and despatch was earned in respect of 8 vessels. The amount of demurrage/despatch would be known after the Time Sheet calculations in respect of each vessel are confirmed by respective buyers. The payment is made in foreign exchange or Rupees, according to the provisions of the contract and the flag of the ship concerned.

2. The incurring of demurrage in respect of a bulk commodity like iron ore is incidental particularly due to bunching of ships, frequent break-downs of mechanical ore handling plant interruption of loading as a result of strikes at the port, power shutdowns and inadequate inland transport facilities. A Co-ordinated effort is being made through all agencies concerned to minimise the incidence of demurrage and consequent inconvenience to the buyers, arising from the above factors.

बाढ़ नियंत्रण योजना के लिए मध्य प्रदेश को केन्द्रीय सहायता

1075. श्री निरंजन वर्मा : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) 1969 तथा 1970 में बाढ़ नियंत्रण योजना के लिए मध्य प्रदेश को कितनी केन्द्रीय सहायता प्रदान की गई है; और

(ख) राज्य द्वारा यह धन किन-किन जिलों में खर्च किया गया है और क्या उसका हिसाब केन्द्रीय सरकार को प्रस्तुत किया या है ?

†[CENTRAL ASSISTANCE TO MADHYA PRADESH FOR FLOOD CONTROL SCHEME

1075. SHRI NIRANJAN VARMA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the amount of Central assistance that has been given to Madhya Pradesh for flood control scheme during 1969 and 1970; and

(b) what are the names of the districts in which this money has been spent by the State and whether accounts in respect thereof have been submitted to the Central Government?]

सिंचाई तथा विद्युत मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) तथा (ख) बाढ़ नियंत्रण स्कीमें राज्य सरकारों द्वारा राज्य योजना के भाग के रूप में तैयार और कार्यान्वित की जानी होती हैं। 1969-70 वर्ष के आरम्भ से, राज्यों को योजना स्कीमों के लिए केन्द्रीय सहायता ब्लाक ऋणों और अनुदानों के रूप में, किसी विशिष्ट स्कीम अथवा विकास शीर्ष से जोड़े बिना दी जा रही है, ब्लाक ऋणों और अनुदानों में से राज्य सरकारें बाढ़ नियंत्रण स्कीमों के लिए उनकी सापेक्ष आवश्यकतानुसार धन का यथावश्यक आवंटन करने में स्वतन्त्र हैं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) Flood Control schemes are to be formulated and executed by the State Governments as part of the State Plan. Beginning from the year 1969-70, Central assistance to States for Plan schemes is being given in the form of block loans and grants without being tied to any scheme or individual head of development. Out of the block loans and grants State Governments are free to allocate such sums as are necessary for flood control schemes depending upon their relative urgency.]

†[] English translation.